GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.2538 TO BE ANSWERED ON 05.08.2025

NATIONAL OVERSEAS SCHOLARSHIP

2538. SHRI S VENKATESAN:

SHRI RAHUL GANDHI:

SHRI SELVAGANAPATHI T.M.:

SHRI SACHITHANANTHAM R:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it has come to the notice of the Government regarding the inordinate delay in National Overseas Scholarship (NOS) to 60% of the students belonging to SC/ST;
- (b) if so, the reasons for an inordinate delay in clearing NOS, State-wise;
- (c) the measures are taken to safeguard the interest of the students belonging to oppressed sections whose study is hindered;
- (d) whether the Government proposes to provide scholarships to all promising young candidates selected under the National Overseas Scholarship for 2025–26, if so, the details thereof, Statewise;
- (e) the details and number of candidates belonging to Scheduled Castes, De-notified Nomadic and Semi-Nomadic Tribes, Landless Agricultural Labourers and Traditional Artisans who have availed benefits under the NOS scheme since 2019, along with details of the financial assistance disbursed and utilized, State-wise;
- (f) whether the Government proposes to revise or enhance the annual maintenance allowance, if so, the details thereof; and
- (g) whether it is a fact that the Government is not in a state to provide funds for evaluating the scheme during the financial year (2026-2027) and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE)

- (a) to (d): Provisional Award Letters have been issued to all the 106 candidates who have been selected in the first round of the Selection Year 2025–26 under the National Overseas Scholarship (NOS) Scheme for SCs etc. The State/UT-wise details of candidates provisionally selected for selection year 2025-26 under the Scheme is at **Annexure-I.**
- (e): State/UT-wise and category-wise details of beneficiaries and financial assistance disbursed since 2019 is at **Annexure-II**.
- (f) & (g): The NOS Scheme has been approved for the period from 2021-22 to 2025-26. Review of the Schemes which also covers components of financial assistance, follows a laid down procedure.

Annexure referred to part (a) to (d) in reply to Lok Sabha Unstarred Question No. 2538 to be answered on 05.08.2025.

The State/UT-wise details of candidates provisionally selected for selection year 2025-26 under the Scheme:

S. No.	State/UT	2025-26			
1	Andaman & Nicobar	0			
2	Andhra Pradesh	7			
3	Arunachal Pradesh	0			
4	Assam	0			
5	Bihar	5			
6	Chandigarh	2			
7	Chhattisgarh	2			
8	Dadra & Nagar Haveli and Daman & Diu	0			
9	Delhi	7			
10	Goa	0			
11	Gujarat	9			
12	Haryana	12			
13	Himachal Pradesh	0			
14	Jammu & Kashmir	0			
15	Jharkhand	0			
16	Karnataka	7			
17	Kerala	4			
18	Ladakh	0			
19	Lakshadweep	0			
20	Madhya Pradesh	11			
21	Maharashtra	12			
22	Manipur	1			
23 .	Meghalaya	0			
24	Mizoram	0			
25	Nagaland	0			
26	Odisha	2			
27	Puducherry	0			
28	Punjab	6			
29	Rajasthan	2			
30	Sikkim	0			
31	Tamil Nadu	1			
32	Telangana	3			
33	Tripura	0			
34	Uttar Pradesh	9			
35	Uttarakhand	2			
36	West Bengal	2			
	Total	106			

Annexure referred to part (e) in reply to Lok Sabha Unstarred Question No. 2538 to be answered on 05.08.2025

State/UT-wise details of the number of beneficiaries belonging to Scheduled Castes, De-notified Nomadic and Semi Nomadic Tribes, Landless Agricultural Labourers and Traditional Artisans who have availed benefit under the Scheme, along with the financial assistance extended to them since 2019:

(Rupees in crore)

S.No.	. State/UT	201	9-20	200	20-21	2021-22		2022-23		2023-24		2024-25		
		Beneficiaries (Gone Abroad)		Beneficiaries	Expenditure	Beneficiaries (Gone Abroad)	Expenditure	Beneficiaries (Gone Abroad)	Expenditure	Beneficiaries (Gone Abroad)	Expenditure	Beneficiaries (Gone Abroad)	Expenditure	2025-26
1	Andhra Pradesh	0	0.00	4	2.26	0	0.00	0	0.00	3	1.67	3	2.98	
2	Arunachal Pradesh	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	
	Assam	0	0.00	0	0.00	0	0.00	0	0.00	11	0.80	0	0.00	_
4	Bihar	0	0.00	0	0.00	1	0.92	1	0.11	1	0.40	2	0.91	4
5	Chandigarh	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	4
	Chhattisgarh	0	0.00	0	0.00	1	0.43	0	0.00	11	0.58	0	0.00	_
	Delhi	5	2.64	3	1.63	2	1.66	4	2.50	8	5.60	7	4.26	_
8	Goa	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	_
9	Gujarat	0	0.00	1	0.74	4	1.52	8	4.07	6	3.88	12	7.33	4
10	Haryana	1	0.68	3	1.77	7	1.96	2	1.38	3	3.01	1	0.42	Provisional
	Himachal Pradesh	0	0.00	0	0.00	0	0.00	0	0.00	1	1.01	0	0.00	ward letter
12	Jammu and Kashmir	0	0.00	1	0.70	0	0.00	0	0.00	1	0.41	2	1.27	to selected
13	Jharkhand	0	0.00	1	0.35	0	0.00	0	0.00	0	0.00	0	0.00	candidates
14	Karnataka	2	1.31	4	2.36	1	0.68	5	2.11	1	0.84	0	0.00	have been
15	Kerala	1	0.67	4	1.74	4	2.12	3	1.68	3	1.55	4	2.11	issued and
16	Ladakh	0	0.00	0	1.56	0	0.00	0	0.00	0	0.00	0	0.00	
17	Madhya Pradesh	5	2.90	3	0.00	6	3.77	1	0.34	4	3.08	5	2.70	candidate
18	Maharashtra	20	10.90	28	19.73	43	2.34	56	29.27	68	43.65	11	12.00	proceed
19	Manipur	1	0.40	0	1.38	0	0.00	0	0.00	0	0.00	0	0.00	abroad fo
20	Meghalaya	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	study.
21	Mizoram	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	
22	Nagaland	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	
23	Odisha	1	1.27	2	1.38	2	2.53	0	0.00	0	0.00	0	0.00	
24	Puniab	0	0.00	1	0.00	4	0.00	5	0.00	1	0.00	6	1.20	⊣
25	Puducherry	0	0.00	0	0.81	0	2.91	0	2.25	0	0.70	2	4.26	_
26	Rajasthan	0	0.00	0	0.00	2	1.90	0	0.00	1	0.42	11	0.46	_
27	Sikkim	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	⊣
28	Tamil Nadu	2	0.35	5	6.04	7	4.97	3	1.05	4	3.41	4	2.38	
29	Telangana	1	0.31	3	1.43	2	1.42	1	1.18	11	0.39	4	1.97	4
30	Tripura	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	4
31	Uttar Pradesh	l	0.31	2	0.58	9	5.23	7	3.16	6	2.41	9	7.04	-
32	Uttarakhand	0	0.00	1	0.40	1	1.15	1	1.28	0	0.00	2	1.00	4
33	West Bengal	1	0.88	5	5.31	2	1.80	1	0.48	0	0.00	4	2.63	-
	Total	41	22.63	71	50.17 nentioned ab	98	37.33	98	50.86	114	73.80	79	54.92	
